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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 46/2012, CC 49/2015 & I.A. 19772/2015

FUTURE AXIOM TELECOM LTD & ANR

..... Plaintiffs

Through:

Mr.Kunal Sharma, Adv.

versus

ASHPINDER SEHGAL

..... Defendant

Through:

Mr. Ashok Panigram and Mr. Anmol

Tayal, Advs.

% ORDER 21.08.2019

- 1. Hon'ble Mr. Justice Sanjeev Narula is not holding Court today.
- 2. List on 20<sup>th</sup> November 2019.

**BY ORDER** 

**COURT MASTER** 

**AUGUST 21, 2019** 

SS